

proposal of the Medical Council of India (MCI) to conduct common entrance test *viz.* National Eligibility and Entrance Test (NEET) for admission to Under Graduate (UG) and Post Graduate (PG) medical courses in the country and directed the Council to take such steps as are necessary to implement the NEET. Accordingly, the Central Government has constituted a Committee to finalize the modalities for implementation of NEET. Once implemented, the NEET would be applicable to all medical colleges which come under the ambit of MCI, including for approximately 54 per cent of MBBS seats available in private medical colleges.

Further, Central Board of Secondary Education, which is the agency for conducting NEET for UG, has constituted an Advisory Committee consisting of Members from all States to address the issues of admission processes prevalent in various States like reservation, medium of test, etc.

#### **Regulatory mechanism for medical treatment charges**

848. SHRI PARSHOTTAM KHODABHAI RUPALA:  
SHRI BHARATSINH PRABHATSINH PARMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Ministry has or is in the process to form any regulatory mechanism for private sector hospitals/dispensaries to avoid conflicts and for medical treatment charges in consultation with MCI and State Governments as it may be very helpful for common people;
- (b) whether the Ministry has conducted any study in this regard; and
- (c) if so, what action has been taken in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) Health is a State subject and it is primarily the responsibility of the State Governments concerned to have a regulatory mechanism for private sector hospitals/dispensaries.

However, the Clinical Establishments (Registration and Regulation) Act, 2010 has been enacted by the Parliament. Once adopted by the States, it would help the State Governments in regulating the operations of private sector hospitals/dispensaries.

#### **Nutritional status of SCs/STs in LWE districts**

849. SHRI D. BANDYOPADHYAY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the attention of Government has been drawn to the India Human Development Report, 2011 published by the Institute of Applied Manpower Research of the Planning Commission;